

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 417-418/2018

KHUMKALA BANJADE

Appellant(s)

VERSUS

NUPUR TALWAR & ORS.

Respondent(s)

(IA No.23799/2018-EXEMPTION FROM FILING O.T. and IA
No.23797/2018-PERMISSION TO FILE SLP/TP and IA
No.23798/2018-CONDONATION OF DELAY IN REFILING)

Date : 03-08-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Siddhant Sharma, Adv.
Mr. Raj Kamal, AOR

For Respondent(s)

Ms. Niharika Karanjawala, Adv.
Mr. Aviral Kapoor, Adv.
M/S. Karanjawala & Co., AOR
Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 3 and 4 are duly represented.

Await certificate of service of respondent No.2 from the
High Court. Reminder be issued.

Original records have been received from the Trial Court.

Await original records from the High Court. Reminder be
issued.

List again on 25.9.2018.

KAPIL MEHTA
Registrar
3.8.2018